The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Kugulations, 1980

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Defence (Navy BranchJ Notification S.R.O. No. 245, dated the 9th August, 1980, publishing the Naval Ceremonial Conditions of Service and Miscellaneous (Third Amendment) Regulations 1980, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-1392/80].

Notifications of the Ministry of Labour

THE 1V1INISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table—

- 1. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under subsection (2) of section 7.of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—
 - (i) G.S.R. No. 1013, dated the 27th September, 1980, publishing the Employees' Deposit-Linked Insurance (Amendment) Scheme, 1980, alongwith an Explanatory Memorandum thereon.
 - (ii) G.S.R. No 592(E), dated the 22nd October, 1980, publishing the Employees' Provident Funds (Third Amendment) Scheme, 1980.
- (iii) G.S.R. No. 614(E)), dated the 31st October, 1980, publishing the Employees' Provident Funds (Fourth Amendment) Scheme, 1980.

[Placed in Library. See No. LT-1395/80 for (i) to (iii)].

II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. (313(E), dated the 30th October, 1980, under sub-section (2) of section 4 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 [Placed in Library. See No. LT-1396/80]

III. A copy (in English and Hindi) of the Ministry of Labour Notification S.O. No. 889(E), dated the 12th Nov ember, 1980, publishing the Working Journalists and Other Newspaper Em ployees "(Conditions of Service) and Miscellaneous Provisions (Amend ment) Rules, 1980, under sub-section (3) of section 20 of the Working Journalists and other Newspapers **Employees** of Service) (Conditions Miscellaneous Provisions and Act, 1955. [Placed in Library. See No. LT-1399/80]

IV. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No 1069, dated the 11th Octo ber, 1980. [Placed in Library. *See* No. LT-1397/80]

STATEMENT OF THE PUBLIC ACCOUNTS COMMITTEES

- PROF. RASHEEDUDDIN KHAN (Nominated): Sir, I beg to lay $_0$ n the Table a copy each (in English and Hindi) of the following statements of the Public Accounts Committee:
 - (1) Statement showing action taken by Government on the recommendations contained in Chanter I arid final replies fn respect of Chapter V of 65th Report (Sixth Lok Sabha) on Wealth Tax.
- (2) Statement showing action taken by Government on the recommendations contained in Chapter 1 ^{an}d final replies in respect of Chapter V of 85th Report (Sixth Lok Sabha) on Income-tax.

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan) Sir, I beg to lay on the Table a copy (in English and Hindi) of the first Report of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in the Twenty-fifth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Jute Corporation pf India Ltd,—Shortcomings in the Functioning of JCI.